

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 11235 of 2019 - DB

(Arising out of OIA-RAJ-EXCUS-000-APP-115-118-2019 dated 16/05/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

Dudhagara Dilipbhai Muljibhai

.....Appellant

Director Of Ms Intricast Pvt Ltd
25/28 Galaxy Industrial Estate
15 Km Rajkot Gondal Road Village Shapar Veraval
Rajkot, Gujarat

VERSUS

C.C.E. & S.T.-Rajkot

.....Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat- 360001

APPEARANCE:

Shri Amal Dave, Advocate for the Appellant
Shri Anoop Kumar Mudvel, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 15.02.2024
DATE OF DECISION: 14.06.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11227 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**